

ORISSA HIGH COURT

FILING REPORT AS ON :06/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/31646/2025	M/S S.M CONSULTANTS VS MANAGING DIRECTOR ODISHA SMALL INDUSTRIES CORPORATION LTD.	ABHISHEK DASH VS DUSHMANTA SAHOO	// () //	AOD20240000186C202500011
2	D-BLAPL/23977/2025	SRABANA BALIARSINGH VS STATE OF ODISHA	DUSHMANTA SAHOO VS DEEPAK KU SAHOO	PATTAPUR (DIGAPAHANDI) /425 /2024 () //	
3	D-BLAPL/23979/2025	RANJIT KUMAR MANDAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS GOREKHANATH DAS	MARINE PS AT JAMBO /139 /2025 () //	
4	D-BLAPL/23982/2025	RANJAN KUMAR BAL VS STATE OF ODISHA	GOREKHANATH DAS VS GOREKHANATH DAS	NAYAPALLI P.S. /537 /2023 () //	
5	D-BLAPL/23983/2025	MANTU GURU VS STATE OF ODISHA	GOREKHANATH DAS VS GOREKHANATH DAS	SAHID NAGAR P.S. /238 /2025 () //	
6	D-BLAPL/23984/2025	ANSHUMAN GURU @ CHANDAN VS STATE OF ODISHA	GOREKHANATH DAS VS RAMAKANTA PANDA	KHANDAGIRI P.S. /45 /2025 () //	
7	D-BLAPL/23985/2025	SILU @ BIJAY MALIK VS STATE OF ODISHA	RAMAKANTA PANDA VS SANGRAM KESHARI MISHRA	SORO /339 /2025 () //	AOD20240000348C202500024
8	D-BLAPL/23996/2025	MAMATA RANA VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS SUMIT SEKHAR PATTANAİK	JALESWAR /296 /2025 () //	
9	D-BLAPL/23998/2025	TAPAS KUMAR SAHOO VS STATE OF ODISHA	SUMIT SEKHAR PATTANAİK VS CHITTA RANJAN SAHU	KHARABEL NAGAR P.S. /262 /2025 () //	
10	D-BLAPL/23999/2025	SUMITRA SAHOO VS STATE OF ODISHA	CHITTA RANJAN SAHU VS BIBHU PRASAD MISHRA	BRAMHA BARADA /154 /2025 () //	
11	D-BLAPL/24000/2025	SIMANCHALA NAYAK VS STATE OF ODISHA	BIBHU PRASAD MISHRA VS BIBHU PRASAD MISHRA	BHANJANAGAR /770 /2025 () //	

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12	D-BLAPL/24002/2025	HIMANSHU SEKHAR NAIK @ KUNA VS STATE OF ODISHA	KARUNAKAR GAYA VS	GANIA /59 /2020 () //	
13	D-BLAPL/24007/2025	SUDAM @ SUDAMA DIGAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	GOCHHAPADA /169 /2023 () //	
14	D-BLAPL/24008/2025	ARJUN DAS @ GENDU VS STATE OF ODISHA	SANTOSHI BEHERA VS	MALGODOWN /177 /2023 () //	
15	D-BLAPL/24011/2025	BOIKUNTHA KANHAR VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// () //	AOR20220001665C202500077
16	D-BLAPL/24012/2025	CHINMAYANANDA PANDA @ JUNU PANDA VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	BADAGODA P.S. /40 /2025 () //	
17	D-BLAPL/24013/2025	SK. ABBASH VS STATE OF ODISHA	ADITI HOTA VS	SPL.TASK FORCE /17 /2023 () //	
18	D-BLAPL/24015/2025	MAHESWAR NAIK @ MAHI @ MAHESWAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /227 /2023 () //	
19	D-BLAPL/24021/2025	AJIT KUMAR BADARAITA @ AJITA KUMAR BADARAITA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	R.UDAYAGIRI /52 /2025 () //	
20	D-BLAPL/24022/2025	JAYARAM BADARAITA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	R.UDAYAGIRI /52 /2025 () //	
21	D-BLAPL/24025/2025	KHIRASAGAR SAGRIA @ KANHU SAGRIA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	KANTABANJI /238 /2025 () //	AOD20240000333C202500063
22	D-BLAPL/24026/2025	TRILOCHAN BHOI VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	KISSANNAGAR PS /263 /2024 () //	
23	D-BLAPL/24028/2025	DEEPAK PATRA	DEBIDUTTA MOHAPATRA	GOP /125 /2022	AOD20220004576C202500019

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/24029/2025	DAITARI SAHU	PRATIK NAYAK	CHAMPUA /187 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/24036/2025	PANUA MAJHI	RITA SINGH	CHANDRASEKHARPUR /497 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/24038/2025	SUBRAT KARMI	JUGALA KISHORE PANDA	BOUDH /183 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/24039/2025	APARTI DALEI	RITA SINGH	CHANDRASEKHARPUR /497 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/24046/2025	SUJIT KUMAR SAHU	SURENDRA KUMAR GARTIA	PADAMPUR /49 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/24048/2025	KANTARIYA YOGVESH HARIJIBHAI	SUSHANTA KUMAR DAS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/24049/2025	DILLIP KUMAR SURJIT @ TUTU	BHABANI SHANKAR DASPARIDA	TANGI (KHURDA) /498 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/24050/2025	TANKADHAR RANA @ TANKA	SATYA NARAYAN MISHRA 4	BODEN /33 /2023	AOR20220001615C202500165
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/24051/2025	MD AZAM @ BUDHU	BISWARANJAN DALAI	SPL.TASK FORCE /7 /2025	AOR20220003722C202500146
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/24052/2025	NAGENDRA MALLICK	BIBEKANANDA MAHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/24053/2025	SK. AJIZUL	TARA PRASAD MOHAPATRA	KUMBHARAPARA /275 /2025	
		VS	VS	()	

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35	D-BLAPL/24054/2025	STATE OF ODISHA BIKASH CHANDRA SAHU VS	SUSANTA KUMAR TRIPATHY VS	// KESINGA /440 /2022 ()	
36	D-BLAPL/24056/2025	STATE OF ODISHA PABITRA BEHERA @ RAJU VS	TARA PRASAD MOHAPATRA VS	// PURI SADAR /266 /2025 ()	
37	D-BLAPL/24059/2025	STATE OF ODISHA SUBHAM ROUT @ SHUBHAM ROUT @ JATIA VS	ARUN KUMAR SAHU VS	// GANIA /81 /2025 ()	
38	D-BLAPL/24062/2025	STATE OF ODISHA ROSHAN MEHER VS	PRASANTA KUMAR ROUSTRAY VS	// BANGOMUNDA /72 /2025 ()	AOD20240000391C202500056
39	D-BLAPL/24069/2025	STATE OF ODISHA REJITI KRISHNA VS	JIBAN RANJAN DASH VS	// GUNUPUR /82 /2023 ()	
40	D-BLAPL/24072/2025	STATE OF ODISHA ARBAL SIDHARTH MINZ VS	LALATENDU PAL VS	// SECTOR-7 /133 /2025 ()	AOR20220004366C202500010
41	D-BLAPL/24073/2025	STATE OF ODISHA ABHISEK KUMAR VS	DEBASIS BISWAL VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /97 /2024 ()	
42	D-BLAPL/24078/2025	STATE OF ODISHA RAHUL KUMAR @ RABI DAS VS	DEEPAK KUMAR PANDA VS	// PURI TOWN /83 /2025 ()	
43	D-BLAPL/24079/2025	STATE OF ODISHA VIKASH DEVGAN VS	BAIJAYANTI MOHANTY VS	// SARANGADA /137 /2025 ()	
44	D-BLAPL/24081/2025	STATE OF ODISHA BASANTA JAGAT @ RAMI JAGAT @ HARIJAN VS	MANOJ KUMAR PANDA VS	// DHARAMGARH /64 /2024 ()	
45	D-BLAPL/24086/2025	STATE OF ODISHA JITENDRA DIGAL VS	KARTIK CHANDRA TRIPATHY VS	// / /0 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/24088/2025	GOURAV SINGH @ AJAY SINGH VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	KULABIRA /272 /2024 () //	AOR20220002454C202500103
47	D-BLAPL/24094/2025	BABULA HARI GAUDA VS STATE OF ODISHA	SHILPA RANI ACHARY VS	KHARABEL NAGAR P.S. /178 /2025 () //	AOD20250000916C202500004
48	D-BLAPL/24098/2025	SHYAMA @ SHYAMAGHANA NAIK VS STATE OF ODISHA	MITU KUMAR BISWAL VS	RASOL /106 /2025 () //	AOD20240000430C202500026
49	D-BLAPL/24100/2025	BIPIN NAGA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	MANAMUNDA /194 /2025 () //	
50	D-BLAPL/24103/2025	ARJUN SINGH RAJPUT VS STATE OF ODISHA	SIDHARTHA MISHRA VS	/ /0 () //	
51	D-BLAPL/24104/2025	S. KATHIRAVAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	MANGALA BAG /246 /2025 () //	
52	D-BLAPL/24107/2025	MILANTI PRADHAN VS STATE OF ODISHA	RAJ KUMAR ROUT VS	/ /0 () //	
53	D-BLAPL/24110/2025	PITABAS MALLICK VS STATE OF ODISHA	RAJ KUMAR ROUT VS	/ /0 () //	
54	D-BLAPL/24116/2025	BABULI BEHERA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	TANGI (KHURDA) /445 /2024 () //	
55	D-BLAPL/24119/2025	PRASANTA KUMAR PRADHAN @ RINTU VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	SHERAGADA /222 /2025 () //	
56	D-BLAPL/24123/2025	SARAT RANA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	TUSRA /62 /2025 () //	
57	D-CMAPL/31655/2025	EASTCOAST FERTILISER AND CHEMICAL LTD. EMPLOYEES UNION		/ /	

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		VS	VS	0	
		EASTCOAST FERTILISER AND CHEMICAL LTD.		//	
58	D-CMAPL/31726/2025	BISWAKESHAN MALLICK	ADV.	//	
		VS	VS	0	
		SETTLEMENT OFFICER, CUTTACK		//	
59	D-CMAPL/31742/2025	SANGRAM MOHAPATRA	ADV.	//	
		VS	VS	0	
		M/S. BLACK DIAMOND PROFESSIONAL CAR CARE SERVICE, BOLANGIR		//	
60	D-CMP/31598/2025	LAXMINARAYAN MAHARANA	SANJEEV UDGATA	//	
		VS	VS	0	
		KISHORI MAHARANA		//	
61	D-CMP/31623/2025	KHIROD KUMARI DEVI	GAYAN RANJAN MAHAPATRA	//	
		VS	VS	0	
		M/S. UNION CLUB, GANJAM		//	
62	D-CMP/31688/2025	SIMANCHAL NAYAK	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	0	
		SANKARSANA NAYAK		//	
63	D-CMP/31740/2025	ARUN MAHARNA @ ARUN KUMAR MAHARANA	BUDHIRAM DAS	//	
		VS	VS	0	
		MALATI DAS		//	
64	D-CONTC/31586/2025	PRADEEP KUMAR MOHAPATRA	ADV.	//	
		VS	VS	0	
		SALINI PANDIT,IAS		//	
65	D-CONTC/31625/2025	SANGRAM KESHARI PRUSTY	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT,IAS		//	
66	D-CONTC/31628/2025	NRUSINGHA CHARAN BISWAL	ADV.	//	
		VS	VS	0	
		PRADEEP KUMAR PARIDA,SECRETARY,ANGUL UNITED CENTRAL COOPERATIVE BANK LTD.,ANGUL		//	
67	D-CONTC/31631/2025	PRAJESH KUMAR DAS	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL,COMM-CUM-SECRETARY,HIGHER EDUCATION DEPT.,BBSR,KHURDA//		//	
68	D-CONTC/31634/2025	BISWARANJAN DASH	ADV.	//	
		VS	VS	0	

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69	D-CONTC/31648/2025	SATYABRATA SAHU,IAS MAKARDHWAJA BARGE VS	ADV VS	// // 0	AOR20220001535C202500153
70	D-CONTC/31649/2025	SUSHIL KUMAR LOHANI, SECRETARY EXCISE DEPTT. MAKARDHWAJA BARGE VS	ADV VS	// // 0	AOR20220001535C202500154
71	D-CONTC/31660/2025	SUSHIL KUMAR LOHANI, SECRETARY EXCISE DEPTT. SARADA PRASAD SAHOO VS	HEMANTA KUMAR RATSINGH VS	// // 0	
72	D-CONTC/31670/2025	PUSPASHREE SANDIL,TAHASILDAR,KUJANGA,JAGATSINGHPUR AJIT PRASAD BHOI VS	ADV. VS	// // 0	
73	D-CONTC/31672/2025	GUHA POONAM TAPAS KUMAR,IAS KRUSHNA CHANDRA SAMAL VS	ADV. VS	// // 0	
74	D-CONTC/31700/2025	GUHA POONAM TAPAS KUMAR,IAS SOUBHAGYA MANJARI SAMANTARAY VS	ADV. VS	// // 0	
75	D-CONTC/31702/2025	ARABINDA K.PADHEE,IAS SARITA MOHANTY VS	ADV. VS	// // 0	
76	D-CONTC/31705/2025	ARABINDA K.PADHEE,IAS DR.TANUJA BISWAL VS	ADV. VS	// // 0	
77	D-CONTC/31717/2025	ARVIND AGARWAL,IAS SATYABRATA MOHANTY VS	ADV. VS	// // 0	
78	D-CONTC/31754/2025	SANJAY KUMAR SINGH,IAS DAMBARUDHAR SAHU VS	ADV. VS	// // 0	
79	D-CONTC/31757/2025	ANU GARG,IAS PURNA CHANDRA SAMAL VS	ADV. VS	// // 0	
		ANU GARG,IAS		//	

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80	D-CONTC/31760/2025	MANMATH KUMAR MOHAPATRA VS ANU GARG,IAS	ADV. VS	// ()	
81	D-CONTC/31763/2025	RAJESWARI GOUD VS KISHOR KUMAR PRUSTY,CDMO,KALAHANDI	ADV. VS	// ()	
82	D-CONTC/31766/2025	KUNDARIA PRAMILA @ PRAMILA KUNDARIA VS BIKRAM KUMAR DORA,BDO,NARAYANPUR BLOCK,KORAPUT	ADV. VS	// ()	
83	D-CONTC/31772/2025	PURNA CHANDRA SAHU VS SHALINI PANDIT,IAS	SAUBHAGYA KUMAR SAMAL VS	// ()	
84	D-CRLA/23981/2025	PABITRA MOHAN NAIK VS STATE OF ODISHA(VIG.)	PUSPAMITRA MOHAPATRA VS	SAMBALPUR VIGILANCE /45 /2014 ()	
85	D-CRLA/23990/2025	GOBARDHAN GADABA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /26 /2013 ()	
86	D-CRLA/24034/2025	SAROJ KANTA RAY VS STATE OF ODISHA(VIG.)	BIBHU PRASAD DAS VS	VIGILANCE PS (BERHAMPUR) /26 /2011 ()	
87	D-CRLA/24047/2025	BAINATH BISOYI VS STATE OF ODISHA	NIRANJAN LENKA VS	DHARAKOT PS /240 /2025 ()	
88	D-CRLA/24060/2025	SIBA SHANKAR MOHANTY @ SIBA @ SIBASANKARAMITAV TRIPATHY VS STATE OF ODISHA	VS	DHARAKOT PS /240 /2025 ()	
89	D-CRLA/24080/2025	MADHUSMITA GOCHHI VS JOINT DIRECTOR, ENFORCEMENT DIRECTORATE ,KHURDA	SATYA RANJAN MULIA VS	// ()	
90	D-CRLA/24084/2025	SIBA PRASAD GOCHHI VS JOINT DIRECTOR, ENFORCEMENT DIRECTORATE, KHURDA	SATYA RANJAN MULIA VS	// ()	
91	D-CRLA/24115/2025	RASMITA NATH	SIDHARTHA MISHRA	// ()	

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		VS	VS	()	
		JOINT DIRECTOR, ENFORCEMENT DEPT., BBSR		//	
92	D-CRLMC/23972/2025	SIBA SANKAR KHORA	P.V.S NANAJI ACHARY	LAXMIPUR /5 /2020	AOR20220000211C202500051
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/23974/2025	LAXMIDHAR MOHARANA	SARAT CHANDRA MEKAP	NAYAGARH /152 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/23975/2025	RAVI BADRINARAYAN GOYAL	SUBHANKAR ROUT	DHAULI PS /165 /2025	
	CRLMC/3061/2025	VS	VS	J.M.F.C.(V),BHUBANESWAR(Khordha)	
		STATE OF ODISHA		CT/0001228/2025	
95	D-CRLMC/23976/2025	TAPAS KUMAR MOHANTY	SUBHANKAR ROUT	DHAULI PS /165 /2025	
	CRLMC/3063/2025	VS	VS	J.M.F.C.(V),BHUBANESWAR(Khordha)	
		STATE OF ODISHA		CT/0001228/2025	
96	D-CRLMC/23986/2025	ASWINI KUMAR NAYAK	SAMARENDRA MOHANTY	MAHILA P.S. BUXIBAZAR /26 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/23992/2025	PRIYADARSHI BARAL	BISHNU PRASAD RATH	BADAGODA P.S. /216 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/23994/2025	AMAN @ PRITAM PATRA	BISWARANJAN DALAI	GOBINDAPUR /165 /2025	AOR20220003722C202500144
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/24009/2025	BISHNU KALYAN MANGARAJ	ASISH MISHRA	//0	
		VS	VS	()	
		DIPTISH PRASAD PATTANAIAK		//	
100	D-CRLMC/24010/2025	RAHUL MAHESHWARI	MAMATA TRIPATHY	KAMAKHYANAGAR /644 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/24016/2025	ADITYA KUMAR SONKAR	SIDHARTHA DAS	JODA /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/24018/2025	DEVI PRASAD JENA @ BUBU JENA	DEBA KUMAR RATH	KHANDAGIRI P.S. /76 /2019	
		VS	VS	()	

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103	D-CRLMC/24027/2025	STATE OF ODISHA TRILOCHAN RANASINGH VS SASHIKANTA PRATAP	AJAYA NAYAK VS	// /0 ()	
104	D-CRLMC/24031/2025	DEEPAK KUMAR BEHERA @ DEEPAK BEHERA VS STATE OF ODISHA PRIYAMBADA SAHOO @ BAISAKHI	PARTHA SARATHI DAS VS	CHANDAKA P.S. /26 /2018 () // /0	AOD20240000364C202500133
105	D-CRLMC/24037/2025	STATE OF ODISHA RABINDRA SAHOO VS BALARAM SAHOO	BRUNDABAN ROUT VS	// /0 () //	
106	D-CRLMC/24055/2025	ASHOK KAPOOR VS STATE OF ODISHA JYOTSNARANI ACHARYA	ARIJEET MISHRA VS	MACHHKUND /93 /2020 () // /0	
107	D-CRLMC/24058/2025	STATE OF ODISHA GILESWAR BEHERA @ CHHETEKA BEHERA VS STATE OF ODISHA SUNIL KUMAR SETHY	SUVASHISH PATTANAIAK VS	// /0 () //	
108	D-CRLMC/24064/2025	STATE OF ODISHA AMARENDRA PRATAP SWAIN @ VICKI SWAIN VS STATE OF ODISHA ASHU RANJAN BEHERA	ARUN KUMAR BUDHIA VS	BANGOMUNDA /55 /2008 () // /0	
109	D-CRLMC/24076/2025	STATE OF ODISHA P.VANESHREE RAO @ DUTTA VS STATE OF ODISHA	SITIKANT MISHRA VS	// /0 () //	
110	D-CRLMC/24083/2025	STATE OF ODISHA GOPAL KRUSHNA MOHANTY VS STATE OF ODISHA KISAN BISWAL	GOPAL KRUSHNA MOHANTY VS	CUTTACK SADAR /480 /2022 () // /0	
111	D-CRLMC/24085/2025	STATE OF ODISHA MAHILA PS,(BBSR) /74 /2016 VS STATE OF ORISSA P.VANESHREE RAO @ DUTTA	KISAN BISWAL VS	MAHILA P.S.,SEC-3,ROURKELA /4 /2018 () // /0	AOR20230000810C202500001
112	D-CRLMC/24089/2025	STATE OF ODISHA RAMACHANDRA PANIGRAHY VS STATE OF ODISHA	RAMACHANDRA PANIGRAHY VS	MAHILA PS,SEC-3,ROURKELA /4 /2018 () // /0	
113	D-CRLMC/24089/2025	STATE OF ODISHA		//	

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114	D-CRLMC/24090/2025	BIBHUTI BHUSAN PRADHAN VS STATE OF ODISHA	GOURI KUMAR RATH VS	INFOCITY PS /275 /2025 () //	
115	D-CRLMC/24092/2025	RANJIT JENA @ NILU VS STATE OF ODISHA	MANORANJAN MISHRA VS	//0 () //	
116	D-CRLMC/24099/2025	RAJESH KUMAR JULUNDI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	PALLAHARA /293 /2023 () //	
117	D-CRLMC/24102/2025	SUBUDHI SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /109 /2021 () //	
118	D-CRLMC/24109/2025	CHITTARANJAN BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAJKANIKA /234 /2020 () //	
119	D-CRLMC/24114/2025	GUNA @ GUNANIDHI MEHER VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	TUREIKELA /163 /2019 () //	
120	D-CRLMC/24117/2025	BIKASH ROUT VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	AIR FIELD P.S. /229 /2025 () //	
121	D-CRLMC/24118/2025	SRIKANT KUMAR DASH VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	KHUNTUNI /110 /2024 () //	
122	D-CRLMC/24120/2025	RAMESWAR PRASAD SINGH VS STATE OF ODISHA	SIDHARTHA MISHRA VS	PURI TOWN /305 /2024 () //	
123	D-CRLMC/24122/2025	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KENDRAPARA /120 /2025 () //	
124	D-CRLMC/24124/2025	JAGANNATH SINGH @ JAGA VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	BADAGODA P.S. /253 /2018 () //	
125	D-CRLMC/24125/2025	AMRITA PRIYADARSINI PATRA	TAPAN MISHRA	KORAPUT /130 /2018	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/23973/2025	CHANDRESH RATHOD	NEELAKANTHA PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/24005/2025	KAILASH PRADHAN	LAMBODOR ACHARI	//	AOR20220001563C202500025
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/24014/2025	RAGHAB SIYA	JYOTIRMAYA SAHOO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/24017/2025	EXIM LOGISTICS PVT LTD	ARUNA KUMAR NAYAK	//	AOR20220001266C202500011
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/24032/2025	SUBARNA NAIK	NARESH CHANDRA JENA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/24067/2025	AMIT KUMAR MOHAPATRA	TRILOCHAN PANIGRAHI	//0	
		VS	VS	()	
		HADIBANDHU BEHERA		//	
132	D-CRLMP/24071/2025	UTKAL MULTI PURPOSE COOPERATIVE LTD.,PURI	TRILOCHAN PANIGRAHI	//0	
		VS	VS	()	
		ATAHAR KHAN		//	
133	D-CRLMP/24106/2025	SATYARANJAN SAHOO	PADMANAV BHUTIA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/24108/2025	HITESH KUMAR AGRAWALLA	TIGMANSHU PATNAIK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/24111/2025	PHANI BHUSHAN PRASAD	TIGMANSHU PATNAIK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLREV/24024/2025	ANGURBALA SAHU @ SAHOO	KULDEEP MOHANTY	KEONJHAR TOWN /197 /2025	AOD20240000012C202500170
		VS	VS	()	

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137	D-CRLREV/24030/2025	STATE OF ODISHA SURAJ SEKHAR NAYAK VS	BHABANI SHANKAR DASPARIDA VS	// G.UDAYAGIRI /84 /2025 ()	
138	D-CRLREV/24042/2025	STATE OF ODISHA JAYA KRUSHNA BEHERA VS	RANJIB DAS VS	// //0 ()	
139	D-CRLREV/24044/2025	DILLIP KUMAR BHATTA RAMESH CHANDRA PRUSTY VS	RANJIB DAS VS	// //0 ()	
140	D-CRLREV/24095/2025	DILLIP KUMAR BHATTA BISHNU CHARAN BEHERA VS	ABHISHEK MOHANTY VS	// SECTOR-7 /167 /2024 ()	
141	D-CRLREV/24096/2025	STATE OF ODISHA KUMUDINI SWAIN VS	PRAVASH CHANDRA JENA VS	// BEGUNIA P.S. /440 /2023 ()	
142	D-LAA/31679/2025	STATE OF ODISHA PRAMILA DAS VS	KISHORE KUMAR JENA VS	// // ()	
143	D-MACA/31627/2025	COLLECTOR, JAGATSINGHPUR MANAGER, LEGAL HUB, M/S. NEW INDIA ASSURANCE CO. LTD., CUTACK	VS VS	// // ()	
144	D-MACA/31755/2025	SHOBHARANI PALAI P.CHANDRA VS	DHANANJAYA MUND VS	// // ()	
145	D-MATA/31613/2025	CH. CHINA RAO NANDI KISHORE BAGARTI VS	SHIBANI SHANKAR PRADHAN VS	// // ()	
146	D-RPFAM/31693/2025	BHARATEE PODHA SHWETA MAHAPATRA VS	SUVASHISH PATTANAİK VS	// // ()	
147	D-RPFAM/31728/2025	ROSHAN MISHRA SURENDRA MALLICK VS	PABITRA KUMAR NAYAK VS	// // ()	
		NIBEDITA MALLIK		//	

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148	D-RPFAM/31749/2025	SABITA SUTRADHAR VS SUBASH NAYAK	PRAVASH CHANDRA JENA VS	// 0 //	
149	D-RSA/31614/2025	STATE BANK OF INDIA VS ANDHRA BANK	AKHYAYA KUMAR MISRA VS	// 0 //	
150	D-RSA/31661/2025	GANESH NAYAK VS BHAGABAN NAYAK	RAMDAS ACHARY VS	// 0 //	
151	D-RSA/31723/2025	UCHHAB PODH VS UMA PODH	SUKUMAR GHOSH VS	// 0 //	
152	D-RSA/31731/2025	GURU DALEI VS BISHNU CHARAN NAYAK	MAMATA MISHRA VS	// 0 //	
153	D-RSA/31764/2025	SUNITA SAHOO VS MALAYA KUMAR BISWAL	DWARIKA PRASAD MOHANTY VS	// 0 //	
154	D-TRP(C)/31612/2025	GITANJALI KAR VS SURESH KUMAR PANI	SUBASH CHANDRA PRADHAN VS	// 0 //	
155	D-TRPCRL/24033/2025	DIPTIMAYEE MALLICK VS AJAY MALIK	SUSANTA SEKHAR MOHAPATRA VS	PATTAMUNDAI /232 /2023 0 //	AOD20220004450C202500019
156	D-WA/31591/2025 WA/1367/2025	NABANITA KAPAT PATRA VS COLLECTOR, KANDHAMAL	GOPINATH MISHRA VS	// 0 //	
157	D-WA/31604/2025	STATE OF ODISHA VS DURYODHAN PALAI	SANJIB SWAIN,A.G.A VS	// 0 //	LOD20240000200C202500359
158	D-WA/31644/2025	DR. RATNAKAR MOHAPATRA VS CHANCELLOR,SAMBALPUR UNIVERSITY, KHURDA	BINOD KUMAR HATI VS	// 0 //	
159	D-WA/31675/2025	AKSHAYA KUMAR DAS	MANOJA KUMAR KHUNTIA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WA/31711/2025	DEEPTI LATA SOREN	CHITTA RANJAN PATTNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-WP(C)/31568/2025	ALOK KUMAR KANUNGO	MANOJ PANIGRAHI	//	AOR20220001665C202500075
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/31569/2025	BINOD KUMAR AGARWAL	MANOJ PANIGRAHI	//	AOR20220001665C202500076
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/31570/2025	HARIPRASAD DIKSIT	SWAPNIL ROY	//	AOR20220001600C202500090
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/31571/2025	PURNA CHANDRA SETHI	SWAPNIL ROY	//	AOR20220001600C202500091
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/31572/2025	SIBA SUNDAR DAS	BISWARANJAN DALAI	//	AOR20220003722C202500143
	WP(C)/22000/2025	VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/31573/2025	M/S LENKA ENTERPRISES, ROURKELA	ANUPAM RATH	//	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LTD		//	
167	D-WP(C)/31574/2025	SAILABALA BISWAL	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/31575/2025	GAJESWARI PATRA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/31576/2025	SUVASINI NAYAK	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/31577/2025	NAMITA JENA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	

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171	D-WP(C)/31578/2025	STATE OF ODISHA SUBHADRA RANI RAY VS	MAHENDRA KUMAR SAHOO VS	// // 0	
172	D-WP(C)/31579/2025	STATE OF ODISHA SUSHREE SANGITA SAMANTARAY VS	MAHENDRA KUMAR SAHOO VS	// // 0	
173	D-WP(C)/31580/2025	STATE OF ODISHA ANJANA BARIK VS	MAHENDRA KUMAR SAHOO VS	// // 0	
174	D-WP(C)/31581/2025	STATE OF ODISHA BINAPANI MISHRA VS	MAHENDRA KUMAR SAHOO VS	// // 0	
175	D-WP(C)/31582/2025	STATE OF ODISHA SWARNAREKHA PANIGRAHI VS	MAHENDRA KUMAR SAHOO VS	// // 0	
176	D-WP(C)/31583/2025	STATE OF ODISHA TULASI DAS VS	MAHENDRA KUMAR SAHOO VS	// // 0	
177	D-WP(C)/31584/2025	STATE OF ODISHA CHARUPRABHA SADANGI VS	MAHENDRA KUMAR SAHOO VS	// // 0	
178	D-WP(C)/31585/2025	STATE OF ODISHA SNEHAPRAVA MOHANTY VS	MAHENDRA KUMAR SAHOO VS	// // 0	
179	D-WP(C)/31587/2025 WP(C)/21987/2025	STATE OF ODISHA RASHMI RANJAN SINGH VS	LAXMIKANTA TRIPATHY VS	// // 0	
180	D-WP(C)/31588/2025	STATE OF ODISHA NADINI CHOUDHURY VS	MAHENDRA KUMAR SAHOO VS	// // 0	
181	D-WP(C)/31589/2025	STATE OF ODISHA PRABIR KUMAR DAS VS	MAHENDRA KUMAR SAHOO VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/31590/2025	PRANAMITA PATNAIK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
183	D-WP(C)/31592/2025	ARAKHIT KUMAR PADHAN VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //	
184	D-WP(C)/31593/2025	MD.BAHUDDIN VS STATE OF ODISHA	BIRENDRA KUMAR MAHAPATRA VS	// 0 //	
185	D-WP(C)/31594/2025	JHUNURANI PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
186	D-WP(C)/31595/2025	MANISH KUMAR PATEL VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
187	D-WP(C)/31596/2025 WP(C)/21974/2025	MIHIRA CHANDRA DAS VS STATE OF ODISHA	HARISH CHANDRA SAHOO VS	// 0 //	
188	D-WP(C)/31597/2025	KESHAB CHANDRA SENAPATI VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //	
189	D-WP(C)/31599/2025	MANGAL SINKU VS STATE OF ODISHA	SASMITA NANDA VS	// 0 //	
190	D-WP(C)/31600/2025	RAGHUNATH JEW CHANDAN TRUST, BAISINGA, MAHAKULI VS STATE OF ODISHA	ABHIRAM SENAPATI VS	// 0 //	
191	D-WP(C)/31601/2025	ABHAYA SAHU VS STATE OF ODISHA	SASMITA NANDA VS	// 0 //	
192	D-WP(C)/31602/2025	SARBESWAR PRADHAN VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202500100
193	D-WP(C)/31603/2025	LOCHHAMANA JENA	JAYANTI NAIK	//	

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	WP(C)/22035/2025	VS STATE OF ODISHA	VS	() //	
194	D-WP(C)/31605/2025	DIJABAR SAHOO VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD (TPCODL)	SURESH CHANDRA DASH VS	// ()	AOD20240000953C202500024
195	D-WP(C)/31606/2025 WP(C)/22001/2025	HEMALATA BEHERA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// ()	
196	D-WP(C)/31607/2025	HARIPRIYA SAI VS STATE OF ODISHA	KIRTAN DANG VS	// ()	
197	D-WP(C)/31608/2025	M/S VOLCONS SOLUTIONS, SUNDARGARH VS COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, SUNDARGARH	SANTOSH KUMAR MISHRA VS	// ()	
198	D-WP(C)/31609/2025 WP(C)/22037/2025	RAGHUNATH BEHERA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// ()	
199	D-WP(C)/31610/2025	PRADIPTA KUMAR SAHOO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// ()	AOR20220001616C202500088
200	D-WP(C)/31611/2025	BIBHUTI BHUSAN PANDA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// ()	
201	D-WP(C)/31615/2025 WP(C)/22010/2025	JAI GANESH COLLEGE OF NURSING, DHENKANAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// ()	
202	D-WP(C)/31616/2025	DEEPAK KUMAR DASH VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// ()	
203	D-WP(C)/31617/2025	DR SAROJ KUMAR LENKA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// ()	AOR20220001616C202500089
204	D-WP(C)/31618/2025	BUDHIA BEHERA VS	DEEPALI MAHAPATRA VS	// ()	

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205	D-WP(C)/31619/2025	STATE OF ODISHA PRAVAKAR MISHRA VS	DR. BINODA KUMAR MISHRA VS	// // ()	AOR20220001616C202500090
206	D-WP(C)/31620/2025	STATE OF ODISHA CHATURBHUJA SAHOO @ CHATRUBHUJA SAHOO VS	PARTHA SARATHI DAS VS	// // ()	AOD20240000364C202500132
207	D-WP(C)/31621/2025	COLLECTOR, KEONJHAR RAJESH KUMAR PRADHAN VS	PRADEEP KUMAR MAHAPATRA VS	// // ()	
208	D-WP(C)/31622/2025	STATE OF ODISHA KISHOR CHANDRA PRADHAN VS	PRADEEP KUMAR MAHAPATRA VS	// // ()	
209	D-WP(C)/31624/2025	STATE OF ODISHA SK. NASIR ALI VS	MOHAMMED RIAZ VS	// // ()	
210	D-WP(C)/31626/2025	THE STATE OF ODISHA PRADEEP KUMAR SAMAL VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
211	D-WP(C)/31629/2025	STATE OF ODISHA DEBENDRA NATH DAS VS	DR. BINODA KUMAR MISHRA VS	// // ()	AOR20220001616C202500091
212	D-WP(C)/31630/2025	STATE OF ODISHA SANJADU TUDU VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
213	D-WP(C)/31632/2025	STATE OF ODISHA SUDARSAN PANIGRAHI VS	DR. BINODA KUMAR MISHRA VS	// // ()	AOR20220001616C202500092
214	D-WP(C)/31633/2025	STATE OF ODISHA PURNA CHANDRA SUKLA VS	SADASIVA PATRA (1) VS	// // ()	AOD20230000737C202500063
215	D-WP(C)/31635/2025	UNION OF INDIA BIJAYANANDA BISWAL VS	SAROJA KANTA SAMAL VS	// // ()	
		STATE OF ODISHA		//	

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216	D-WP(C)/31636/2025	HEMARAJ BARIHA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //	
217	D-WP(C)/31637/2025	CHHABIRANI DAS VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
218	D-WP(C)/31638/2025 WP(C)/22047/2025	DR.SHAIKH NAIMUDDIN VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //	
219	D-WP(C)/31639/2025	SWARNALATA ACHARYA VS STATE OF ODISHA(VIG.)	LAKSHMAN MISHRA VS	// 0 //	
220	D-WP(C)/31640/2025	PRADEEP KUMAR PATRA VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //	
221	D-WP(C)/31641/2025	KAPILENDRA BARAL VS ASST SETTLEMENT OFFICER, CTC	SUDHIR KUMAR MALLICK VS	// 0 //	
222	D-WP(C)/31642/2025 WP(C)/22048/2025	SANTOSH KUMAR NAIK VS THE CHIEF COMMISSIONER, CT AND GST, ODISHA	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //	AOD20220003611C202500008
223	D-WP(C)/31643/2025	MINATI BISWAL VS ASST SETTLEMENT OFFICER, CTC	SUDHIR KUMAR MALLICK VS	// 0 //	
224	D-WP(C)/31645/2025	SUJATA MOHANTY @ SENDHA VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //	
225	D-WP(C)/31647/2025	MUN MUN GHOSH VS ASST SETTLEMENT OFFICER, CTC	SUDHIR KUMAR MALLICK VS	// 0 //	
226	D-WP(C)/31650/2025	MOALLIM KHAN VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //	
227	D-WP(C)/31651/2025	G.KASINATH	JYOTIRMAY GUPTA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/31652/2025	SANJUKTA PATTANAYAK	ITISHREE TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/31653/2025	CHANDRA SEKHAR SAHU	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/31654/2025	SATYAPRIYA SWAIN	ITISHREE TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/31656/2025	GANESWAR NAYAK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ASSISTANT SETTLEMENT OFFICER, CUTTACK		//	
232	D-WP(C)/31657/2025	SANATAN MISHRA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ASSISTANT SETTLEMENT OFFICER, CUTTACK		//	
233	D-WP(C)/31658/2025	RAJESH KUMAR DALAI	SURYA PRATAP DEO	//	
		VS	VS	0	
		UNION OF INDIA		//	
234	D-WP(C)/31659/2025	ALL ODISHA BUS OWNERS ASSOCIATION, GANJAMJAGAJIT PANDA		//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/31662/2025	RAMESH CHANDRA KHUNTIA	CHITRASEN PARIDA	//	AOR20220001432C202500030
		VS	VS	0	
		CENTRAL BOARD OF DIRECT TAXES, CBDT		//	
236	D-WP(C)/31663/2025	ARIJIT DE	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		UNION OF INDIA		//	
237	D-WP(C)/31664/2025	BRUNDABAN SAMAL	SATYABRATA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/31665/2025	SUSHAMA SAHU	SIDHARTHA DAS	//	
		VS	VS	0	

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239	D-WP(C)/31666/2025	STATE OF ODISHA BIDHUBHUSAN PATRA VS	RAMA CHANDRA MOHANTY VS	// // 0	
240	D-WP(C)/31667/2025	STATE OF ODISHA JUMAR KUMAR PANDA VS	MANORANJAN PADHI VS	// // 0	
241	D-WP(C)/31668/2025	STATE OF ODISHA SATYAPIRA MANGRAJ VS	SASWATI MOHAPATRA VS	// // 0	
242	D-WP(C)/31669/2025	STATE OF ODISHA CHHANDA TAJAN VS	PRATIK DASH VS	// // 0	
243	D-WP(C)/31671/2025	NATIONAL FACELESS ASSESSMENT CENTRE PURNACHANDRA ROUT VS	LAMBODAR PRADHAN VS	// // 0	
244	D-WP(C)/31673/2025	STATE OF ODISHA BIDYADHAR SABAT VS	PRABHAT KUMAR DASH VS	// // 0	
245	D-WP(C)/31674/2025	STATE OF ODISHA DASARATH CHOUDHURY VS	SIBA PRASAD PATRA VS	// // 0	
246	D-WP(C)/31676/2025	STATE OF ODISHA SUSAMA DASH VS	LAMBODAR PRADHAN VS	// // 0	
247	D-WP(C)/31677/2025 WP(C)/22036/2025	STATE OF ODISHA BLUE CHIP PROJECT PVT. LTD., PURI VS	NIROD KUMAR SAHU VS	// // 0	
248	D-WP(C)/31678/2025	STATE OF ODISHA RAGHUNATH SAHOO VS	CHANDAN KUMAR SAHOO VS	// // 0	
249	D-WP(C)/31680/2025	STATE OF ODISHA SAROJ KANTA SAMAL VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/31681/2025	M/S S.J.DEVELOPERS AND HOUSING PVT. LTD., BBSR VS SECY, ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	RAMDAS ACHARY VS BBSR	// 0 //	
251	D-WP(C)/31682/2025	HNDUSTAN GRAPHICS, KHURDA VS STATE OF ODISHA	SIDHESWAR MALLIK VS STATE OF ODISHA	// 0 //	
252	D-WP(C)/31683/2025	CHITRASEN PARIDA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS STATE OF ODISHA	// 0 //	
253	D-WP(C)/31684/2025	MANJULATA MAHARANA VS STATE OF ODISHA	MANAS RANJAN BAUG VS STATE OF ODISHA	// 0 //	AOR20220002374C202500136
254	D-WP(C)/31685/2025	CHAKRADHAR MANTRI VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,	SANJIB MOHANTY VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,	// 0 //	AOR20220001611C202500101
255	D-WP(C)/31686/2025	RUPA RANJAN MOHARANA VS DISTRICT AND SESSIONS JUDGE, DHENKANAL	DURGA PRASAD JENA VS DISTRICT AND SESSIONS JUDGE, DHENKANAL	// 0 //	AOR20250000149C202500024
256	D-WP(C)/31687/2025	MINARANI SAHOO VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS STATE OF ODISHA	// 0 //	
257	D-WP(C)/31689/2025	BHABENDRA SATAPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	
258	D-WP(C)/31690/2025	HARISH CHANDRA PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS STATE OF ODISHA	// 0 //	
259	D-WP(C)/31691/2025	HAREKRUSHNA SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	
260	D-WP(C)/31692/2025	KANHU CHARAN PATRA VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	// 0 //	AOR20220001611C202500102
261	D-WP(C)/31694/2025	BIHARI PATEL	DILLIP KUMAR MOHAPATRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/31695/2025	SUKANTA KUMAR PATEL	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/31696/2025	TIKESWAR BEHERA	ASHIT KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/31697/2025	KANHU CHARAN SAMAL	SANJIB MOHANTY	//	AOR20220001611C202500103
		VS	VS	0	
		ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY		//	
265	D-WP(C)/31698/2025	KAMALAKANTA NURSING AND HEALTH SCIENCE COLLEGE KANDAMANDI	CHITRA KANDAMANDI	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
266	D-WP(C)/31699/2025	SUSANTA KUMAR SETHY	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/31701/2025	RAMA CHANDRA PANGI	BASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/31703/2025	BINAPANI DAS	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/31704/2025	DICKTETOR NAIK	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/31706/2025	TIRTHA PADHAN	RAKESH BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/31707/2025	SAGARIKA MALLICK	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/31708/2025	CHAKRAPANI PANGI	BASANT KUMAR NANDA	//	
		VS	VS	0	

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273	D-WP(C)/31709/2025	STATE OF ODISHA BANASRI LENKA VS	DILLIP KUMAR BEHERA VS	// // ()	
274	D-WP(C)/31710/2025	STATE OF ODISHA AMARESH KUMAR UPADHYAYA VS	NIHAL RATH VS	// // ()	
275	D-WP(C)/31712/2025	STATE OF ODISHA AJIT KUMAR SINGH VS	MANORANJAN PADHI VS	// // ()	
276	D-WP(C)/31713/2025	STATE OF ODISHA SANJIB KUMAR JENA VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202500054
277	D-WP(C)/31714/2025	THE PRINCIPAL SECRETARY TO GOVERNMENT AGRICULTURE MOHAN CHARAN NAIK VS	DEBADATTA MOHANTY VS	// // ()	
278	D-WP(C)/31715/2025	THE COLLECTOR AND DISTRICT MAGISTRATE, ANGUL SHREE MADAN MOHAN RAY VS	DEVI PRASAD DASH VS	// // ()	AOD20250000901C202500002
279	D-WP(C)/31716/2025	THE COLLECTOR BALASORE, T.VENKATARAO SUBUDHI VS	MONALISHA SAHOO VS	// // ()	
280	D-WP(C)/31718/2025	STATE OF ODISHA CHAITANYA PRADHAN VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500104
281	D-WP(C)/31719/2025	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY ULLASH SAMANTARAY VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500095
282	D-WP(C)/31720/2025	STATE OF ODISHA SANJIB KUMAR JENA VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202500055
283	D-WP(C)/31721/2025	THE PRINCIPAL SECRETARY TO GOVERNMENT, AGRICULTURE AND FARMERS EMPOWERMENT DEPARTMENT CHHANDA CHARAN BEHERA VS	SOUBHAGYA SUNDAR DAS VS	// // ()	
		NATIONAL HIGHWAY AUTHORITIES, KHORDHA		//	

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284	D-WP(C)/31722/2025	DEBANANDA PARIDA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	
285	D-WP(C)/31724/2025	SUMITRA RATH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
286	D-WP(C)/31725/2025	SRI GOPINATH JEW THAKUR BIJE NIJAGRUHA MARKATA VS STATE OF ODISHA	SHIROD KUMAR ROUT VS	// 0 //	
287	D-WP(C)/31727/2025	PUSPANJALI PASCHIMAKABAT VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //	
288	D-WP(C)/31729/2025	M/S. SUNRISE COKE ENTERPRISES PVT. LTD., CUTTACK VS CHIEF COMMISSIONER OF COMMERCIAL TAXES (C.T.) AND GOODS AND SERVICE TAX (G.S.T.), CUTTACK	ASHREE TRIPATHY VS	// 0 //	
289	D-WP(C)/31730/2025	PUSPANJALI PASCHIMAKABAT VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //	
290	D-WP(C)/31732/2025	BISHNUPRIYA PATI VS COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// 0 //	
291	D-WP(C)/31733/2025	PURNA CHANDRA SWAIN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500097
292	D-WP(C)/31734/2025	PRATIMA DASH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
293	D-WP(C)/31735/2025	SAHUKAR JAGDISH VS THE UNION OF INDIA	RAJESH RANJAN SAHOO VS	// 0 //	AOD20240000612C202500017
294	D-WP(C)/31736/2025	NARAHARI SWAIN VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //	
295	D-WP(C)/31737/2025	MADAN MOHAN NAYAK	ASIT KUMAR DASH	//	

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		VS	VS	0	
		COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA		//	
296	D-WP(C)/31738/2025	MADHUSMITA SWAIN	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/31739/2025	SHIBA PRADHAN	SANGRAMJIT PANDA	//	
		VS	VS	0	
		BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR		//	
298	D-WP(C)/31741/2025	MADHUSMITA SWAIN	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/31743/2025	MANAGING COMMITTEE OF ADARSHA SHISHU NIKETAN, KHORRAMPUR	PRANOSH BHATTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/31744/2025	BINAPANI SWAIN	SUKANTA KUMAR DALAI	//	AOD20240000306C202500096
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/31745/2025	MADHUSMITA SWAIN	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/31746/2025	JAYANTI JENA	KISHORE KUMAR MISHRA	//	AOD20250000498C202500028
		VS	VS	0	
		ADDITIONAL COMMISSIONER SETTLEMENT AND CONSOLIDATION		//	
303	D-WP(C)/31747/2025	GOPINATH MALIK	ACHYUTANANDA PATTANAIAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/31748/2025	ANKUR AGARWAL	ASIT KUMAR CHAUDHURY	//	
		VS	VS	0	
		SONALI MOHAPATRA		//	
305	D-WP(C)/31750/2025	SIMANCHAL BEHERA	JAGANNATH BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/31751/2025	SURESH CHANDRA NAYAK	SANJIT KUMAR DAS	//	
		VS	VS	0	

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307	D-WP(C)/31752/2025	STATE OF ODISHA M/S. OM TRADERS, BARGARH VS	ABHILASH MISHRA VS	// // 0	
308	D-WP(C)/31753/2025	COMMISSIONER (APPEALS), CGST, BBSR SHIBANI DALNAIK VS	LAXMIKANTA MOHANTY VS	// // 0	
309	D-WP(C)/31756/2025	STATE OF ODISHA SARASWATI JENA VS	SUJATA DASH VS	// // 0	
310	D-WP(C)/31758/2025	STATE OF ORISSA BIBEKANANDA PANIGRAHI VS	KEDAR CHANDRA SARANGI VS	// // 0	
311	D-WP(C)/31759/2025	STATE OF ODISHA NIRANJAN PARIDA VS	SANJAY KUMAR PATTANAİK VS	// // 0	
312	D-WP(C)/31761/2025	STATE OF ODISHA DURYODHAN MALLIK VS	TRILOCHAN PANIGRAHI VS	// // 0	
313	D-WP(C)/31762/2025	STATE OF ODISHA PRATAP CHANDRA SETHY VS	SOUBHAGYA SWAIN VS	// // 0	
314	D-WP(C)/31765/2025	STATE OF ODISHA BIRENDRANATH MOHANTA VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
315	D-WP(C)/31767/2025	STATE OF ODISHA BHOLANATH SATAPATHY VS	ALOK KUMAR PANDA VS	// // 0	
316	D-WP(C)/31768/2025	STATE OF ODISHA SITARAM SHARMA VS	AMIT PRASAD BOSE VS	// // 0	
317	D-WP(C)/31769/2025	STATE OF ODISHA SURAJ KUMAR RAUTA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// // 0 //	

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318	D-WP(C)/31770/2025	JYOTIBALA RATH VS STATE OF ODISHA	BIGHNARAJ RATH VS	// 0 //	
319	D-WP(C)/31771/2025	SUSAMA DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
320	D-WP(C)/31773/2025	SYRAJ KUMAR RAUTA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
321	D-WP(C)/31774/2025	SUBRAT NAYAK VS THE COLLECTOR, KENDRAPARA	ARIJEET MISHRA VS	// 0 //	
322	D-WP(C)/31775/2025	ABEDUN BIBI VS STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK	LALIT KUMAR MAHARANA VS	// 0 //	
323	D-WP(C)/31776/2025	ASHOK KUMAR DASH VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	
324	D-WP(C)/31777/2025	GOURI DEI VS STATE OF ORISSA	SOUBHAGYA SWAIN VS	// 0 //	
325	D-WP(C)/31778/2025	PADMANABHA MOHAPATRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
326	D-WP(C)/31779/2025	UNION OF INDIA VS MANOJ BISWAL	KARUNAKAR NAYAK VS	// 0 //	
327	D-WP(C)/31780/2025	LOKNATH SWAIN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //	
328	D-WP(C)/31781/2025	GYANENDRA KUMAR SAHOO VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	
329	D-WP(C)/31782/2025	TIKESWARI GADNAYAK @ TIKESWAR GADNAYAK SUBHENDU KAR		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		COLLECTOR, SUNDARGARH		//	
330	D-WP(C)/31783/2025	SWARNA PRAVA SHARMA	GOPAL KRUSHNA NANDA	//	
		VS	VS	()	
		PRINCIPAL SECRETARY TO GOVT HEALTH AND FAMILY WELFARE DEPT. GOVT OF ODISHA		BBSR	
331	D-WPCL/23993/2025	AJAY KUMAR SAHOO	AMIYA KUMAR MOHANTY(A)	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/23969/2025	BHABANI SHANKARA MOHANTY	PRIYA RANJAN SINGH	DHENKANAL SADAR /431 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/23970/2025	TAPAN KUMAR SAHOO	RAJENDRA NARAYAN ROUT	DHUSURI /272 /2022	AOR20220001558C202500157
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/23971/2025	HEMANTA BHOI	PRIYA RANJAN SINGH	MOTANGA /212 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/23978/2025	AKHALU MALIK @ AKHALU @ JAGANNATH MALIKSATYAJIT MOHAPATRA		TIHIDI /180 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/23980/2025	DINAKRUSHNA MANGARAJ	AVIRAM PATRA	CUTTACK SADAR /275 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/23987/2025	MILU LENKA @ SUDHANSU LENKA	DHANANJAYA NAYAK	BARANGA /344 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/23988/2025	RAHAN KHASLA @ MUKESH	ARIJEET MISHRA	JEYPORE TOWN /263 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/23989/2025	DIPTI RANJAN SAHOO	ARIJEET MISHRA	NAYAPALLI P.S. /268 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/23991/2025	MANOJ BEHERA @ MANOJ KUMAR BEHERA	AJIT KUMAR SAHOO	BHANDARIPOKHARI /143 /2025	AOR20220001563C202500024
		VS	VS	()	

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341	D-ABLAPL/23995/2025	STATE OF ODISHA SIDHANTA PANKA VS	RAJIB LOCHAN PATNAIK VS	// DABUGAM /100 /2025 ()	
342	D-ABLAPL/23997/2025	STATE OF ODISHA SASWAT KUMAR MOHANTY VS	DIPTI RANJAN MOHAPATRA VS	// RAGHUNATHPUR /155 /2025 ()	
343	D-ABLAPL/24001/2025	STATE OF ODISHA RICKY @ SANGRAM PATRA VS	BISWARANJAN DALAI VS	// CUTTACK SADAR /275 /2025 ()	AOR20220003722C202500145
344	D-ABLAPL/24003/2025	STATE OF ODISHA ITISH KUMAR PRADHAN VS	BIBHUTI BHUSAN CHOUDHURY VS	// LAXMISAGAR P.S. /376 /2025 ()	
345	D-ABLAPL/24004/2025	STATE OF ODISHA NARAYAN PRADHAN VS	SAROJ KUMAR PADHI VS	// DELANGA /268 /2025 ()	
346	D-ABLAPL/24006/2025	STATE OF ODISHA KALANDI ROUT VS	PANCHANAN PANIGRAHI VS	// BHUBAN /339 /2025 ()	AOR20250000001C202500040
347	D-ABLAPL/24019/2025	STATE OF ODISHA NARAYAN BARIK VS	JYOTIRMAYA SAHOO VS	// MAHILA P.S. BUXIBAZAR /13 /2024 ()	
348	D-ABLAPL/24020/2025	STATE OF ODISHA ROSHAN KUMAR MOHAPATRA @ ROSHAN MOHAPATRA VS	PRAKASH BEHERA VS	// PARJANG /346 /2025 ()	
349	D-ABLAPL/24023/2025	STATE OF ODISHA SUJIT KUMAR ASHA @ SUJIT ASH VS	AMULYA RATNA PANDA VS	// BALASORE TOWN /194 /2025 ()	
350	D-ABLAPL/24035/2025	STATE OF ODISHA KAIBAIYA BHOI VS	JUGALA KISHORE PANDA VS	// BOUDH /138 /2025 ()	
351	D-ABLAPL/24040/2025	STATE OF ODISHA ANANTA KUMAR LENKA VS	BIKRAM CHANDRA GHADAI VS	// KANDARPUR /223 /2024 ()	
		STATE OF ODISHA		//	

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352	D-ABLAPL/24041/2025	RAJKUMAR BADAIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BISRA /216 /2025 () //	
353	D-ABLAPL/24043/2025	SK. YSUF ALLI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /307 /2025 () //	
354	D-ABLAPL/24045/2025	DR. KESHAB CHANDRA SHADANGI VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	HINJILI /603 /2025 () //	
355	D-ABLAPL/24057/2025	SATYANARAYAN PATRA @ SHIVA VS STATE OF ODISHA	AMARESH DAS VS	CHANDRASEKHARPUR /206 /2025 () //	
356	D-ABLAPL/24061/2025	NABAKISHORE MUDULI VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /281 /2025 () //	
357	D-ABLAPL/24063/2025	SANJIB KUMAR MOHANTY @ NILU VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //	
358	D-ABLAPL/24066/2025	SK IMRAN VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	BASTA /248 /2025 () //	AOR20220001797C202500017
359	D-ABLAPL/24068/2025	SK IMRAN VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	BASTA /249 /2025 () //	AOR20220001797C202500018
360	D-ABLAPL/24070/2025	SURYANARAYAN @ KUMAR SURYANARAYAN BERSAMVIT MOHANTY VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /586 /2025 () //	
361	D-ABLAPL/24074/2025	MOBARAK KHAN VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	TIHIDI /249 /2025 () //	
362	D-ABLAPL/24075/2025	AREN KUMAR TRIPATHY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	INFOCITY PS /321 /2025 () //	
363	D-ABLAPL/24077/2025	S.SHEKAR @ SATTURI SHEKAR GOUD	AMIT KUMAR SAHU	PAPADAHANDI /151 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/24082/2025	NITU KAND	JNYANANANDA PANDA	JUNAGARH /481 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/24087/2025	SK. NASIRUDDIN @ SK. NASURUDDIN @ SK. NASIRUDDIN	SUNYAKANTA DWIBEDI	KAMARDA /25 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/24091/2025	DIPAK BAGHASINGH	MOHAMMAD AKRAM	KHURDA MODEL /450 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/24093/2025	SUVASIS PRADHAN	MOHAMMAD AKRAM	AIRPORT /224 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/24097/2025	MILU LENKA @ SUDHANSU LENKA	DHANANJAYA NAYAK	BARANGA /345 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/24101/2025	SUBRAT SINGH	SAROJ KUMAR MISHRA	MANAMUNDA /150 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/24105/2025	BIRANCHI SHANKAR GOKHURA	SOUMYA RANJAN DAS	RAJGANGPUR /141 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/24112/2025	BISWANATH KHANDAYATRAY @ DIPU	LALATENDU SAMANTARAY	KHURDA SADAR /111 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/24113/2025	JAYDEV @ JAYADEV LENKA	KUMAR PRAJWAL	MAHILA P.S.(BBSR) /211 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/24121/2025	KANHUCHARAN JENA	SATYA NARAYAN PANDA	TIHIDI /257 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :06/08/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/24328/2025 GUAP/ /	TAPASWINI SAHOO MP	BIBHUTI BHUSAN PATTNAYAK	13/2025
2	D-WPCRL/20791/2025 WPCRL/94/2025	PRAKASH KUMAR NAHAK MP		27/2025
3	D-SAO/35/2005 SAO/35/2005	DHUBEI PATEL MP	SOUMENDRA PATTANAIAK	36/2025
4	D-TRPCRL/10906/2025 TRPCRL/66/2025	PRIYADARSHAN DASH MP	BISWARANJAN DALAI	74/2025
5	D-LAA/31679/2025 LAA/ /	PRAMILA DAS MP	KISHORE KUMAR JENA	157/2025
6	D-LAA/31679/2025 LAA/ /	PRAMILA DAS MP	KISHORE KUMAR JENA	158/2025
7	D-JCRLA/26/2022 JCRLA/26/2022	AMIT BINDHANI@LOHAR MP	MISS ANIMA KUMARI DEVI, (REBATI LATA PANDA)	177/2025
8	D-CRLMP/23973/2025 CRLMP/ /	CHANDRESH RATHOD MP	NEELAKANTHA PANDA	182/2025
9	D-CRLMP/21089/2025 CRLMP/855/2025	SITANSHU MOHAN DWIBEDY MP		183/2025
10	D-SA/324/2000 SA/324/2000	AJA DEI MP		240/2025
11	D-SA/324/2000 SA/324/2000	AJA DEI MP		241/2025
12	D-SA/324/2000 SA/324/2000	AJA DEI MP		242/2025
13	D-SA/324/2000 SA/324/2000	AJA DEI MP		243/2025
14	D-SA/324/2000 SA/324/2000	AJA DEI MP		244/2025
15	D-SA/324/2000 SA/324/2000	AJA DEI MP		245/2025
16	D-SA/324/2000 SA/324/2000	AJA DEI MP		246/2025
17	D-CONTC/14537/2024 CONTC/2968/2024	BIJAYALAXMI MANDAL MP	ADV	275/2025
18	D-TRP(C)/31612/2025 TRP(C)/ /	GITANJALI KAR MP	SUBASH CHANDRA PRADHAN	276/2025
19	D-RVWPET/292/2023 RVWPET/292/2023	STATE OF ODISHA MP		303/2025
20	D-RVWPET/244/2022 RVWPET/244/2022	ANNAPURNA DASH MP	DIPTI RANJAN SWAIN	304/2025
21	D-RPFAM/30741/2025 RPFAM/214/2025	RADHAMOHAN @ ASWIN KU. BEHERA MP	HEMANTA KUMAR RATSINGH	339/2025
22	D-RPFAM/31749/2025 RPFAM/ /	SABITA SUTRADHAR MP	PRAVASH CHANDRA JENA	340/2025
23	D-MATA/47662/2024 MATA/438/2024	VIKRANT SWAIN MP	MANOJ KUMAR PATI,BYOMAKESH TRIPATHY,A.PATTANAIAK,S.K.RO	413/2025
24	D-MATA/47662/2024 MATA/438/2024	VIKRANT SWAIN MP	MANOJ KUMAR PATI,BYOMAKESH TRIPATHY,A.PATTANAIAK,S.K.RO	414/2025
25	D-FAO/30475/2025 FAO/ /	SATYANARAYAN PARIDA MP	ALOK KUMAR DAS	714/2025
26	D-CRLREV/24024/2025	ANGURBALA SAHU @ SAHOO	KULDEEP MOHANTY	

	CRLREV/ /	MP		743/2025
27	D-CRLREV/24030/2025	SURAJ SEKHAR NAYAK	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		744/2025
28	D-CRLREV/24024/2025	ANGURBALA SAHU @ SAHOO	KULDEEP MOHANTY	
	CRLREV/ /	MP		745/2025
29	D-CRLREV/24096/2025	KUMUDINI SWAIN	PRAVASH CHANDRA JENA	
	CRLREV/ /	MP		746/2025
30	D-BLAPL/14156/2025	SUDHIR KHATUA	BIBHUTI BHUSHAN KUMBHAR	
	BLAPL/5014/2025	MP		841/2025
31	D-BLAPL/15173/2025	PARTHAM BEHERA	TARA PRASAD MOHAPATRA	
	BLAPL/5328/2025	MP		842/2025
32	D-BLAPL/18166/2025	ARUNA NAYAK		
	BLAPL/6334/2025	MP		843/2025
33	D-BLAPL/19000/2025	ASTAMI MUNDA		
	BLAPL/7161/2025	MP		844/2025
34	D-BLAPL/21019/2025	PUSHPA MUNDA	DEEPALI MAHAPATRA	
	BLAPL/7339/2025	MP		845/2025
35	D-RSA/31168/2025	U.SRINIVAS PATRO	SOUMYA MISHRA	
	RSA/398/2025	MP		1104/2025
36	D-RSA/31661/2025	GANESH NAYAK	RAMDAS ACHARY	
	RSA/ /	MP		1105/2025
37	D-RSA/31661/2025	GANESH NAYAK	RAMDAS ACHARY	
	RSA/ /	MP		1106/2025
38	D-RSA/403/2023	GOPA@GOPABANDHU PATRA	SUKANTA KUMAR NAYAK	
	RSA/403/2023	MP		1107/2025
39	D-CMP/31598/2025	LAXMINARAYAN MAHARANA	SANJEEV UDGATA	
	CMP/ /	MP		1211/2025
40	D-CMP/31623/2025	KHIROD KUMARI DEVI	GAYAN RANJAN MAHAPATRA	
	CMP/ /	MP		1212/2025
41	D-CMP/16080/2025	ABHYA KUMAR PRADHAN	SUDHANSU SEKHAR JENA	
	CMP/619/2025	MP		1213/2025
42	D-CMP/31688/2025	SIMANCHAL NAYAK	BIBHUTI BHUSAN MISHRA	
	CMP/ /	MP		1214/2025
43	D-CMP/31740/2025	ARUN MAHARNA @ ARUN KUMAR MAHARANA	ABHIRAM DAS	
	CMP/ /	MP		1215/2025
44	D-ABLAPL/37628/2024	JAGANNATH BARIK	DEBASIS SAHOO	
	ABLAPL/14408/2024	MP		1456/2025
45	D-ABLAPL/15274/2025	BABU @ PRAMOD KUMAR BISWAL		
	ABLAPL/6204/2025	MP		1457/2025
46	D-ABLAPL/10270/2025	BASANTA @ BASANT MUNDA		
	ABLAPL/4020/2025	MP		1458/2025
47	D-ABLAPL/35650/2024	SAYED MOHAMMAD AFROZ	BISWANATH DAS	
	ABLAPL/14363/2024	MP		1459/2025
48	D-ABLAPL/6135/2025	JAYKRUSHNA MOHANTY	SABYASACHI MISHRA	
	ABLAPL/2284/2025	MP		1460/2025
49	D-ABLAPL/31722/2024	BANTY @ AKASH SAMANTRAY	DEBASNAN DAS	
	ABLAPL/12351/2024	MP		1461/2025
50	D-ABLAPL/13919/2025	MANOJ PARICHHA	RAJENDRA NARAYAN ROUT	
	ABLAPL/5441/2025	MP		1462/2025
51	D-ABLAPL/28008/2024	JOGINDRA DHARUA		
	ABLAPL/10329/2024	MP		1463/2025
52	D-ABLAPL/13100/2025	PADMAN NAIK		
	ABLAPL/5297/2025	MP		1464/2025
53	D-ABLAPL/1029/2025	AAUAT SINGH @ AYUT SINGH		
	ABLAPL/487/2025	MP		1465/2025
54	D-ABLAPL/8416/2025	JENALAL SAHU		
	ABLAPL/3186/2025	MP		1466/2025
55	D-ABLAPL/18207/2025	RATNAKAR KANDHAPAN		
	ABLAPL/7331/2025	MP		1467/2025
56	D-MACA/607/2020	ORIENTAL INSURANCE CO. LTD		
	MACA/607/2020	MP		1999/2025
57	D-MACA/31627/2025	MANAGER, LEGAL HUB, M/S. NEW INDIA ASSURANCE CO. LTD.,CUTTACK		
	MACA/ /	MP		2000/2025

58	D-MACA/27168/2025 MACA/ /	SRIRAM GENERAL INSURANCE CO.LTD., BBSR MP		2001/2025
59	D-MACA/31097/2025 MACA/ /	B.M., NATIONAL INSURANCE CO.LTD., KOLKATA MP	PRASANTA KUMAR MAHALI	2002/2025
60	D-MACA/31097/2025 MACA/ /	B.M., NATIONAL INSURANCE CO.LTD., KOLKATA MP	PRASANTA KUMAR MAHALI	2003/2025
61	D-MACA/45271/2024 MACA/1200/2024	NATIONAL INSURANCE CO.LTD., KOLKATA MP	SUBRAT SATPATHY	2004/2025
62	D-MACA/30683/2025 MACA/ /	B.M., NATIONAL INSURANCE CO.LTD., KOLKATA MP	TRIPATHI KUMAR MISHRA	2005/2025
63	D-MACA/31755/2025 MACA/ /	P.CHANDRA MP	DHANANJAYA MUND	2006/2025
64	D-CRLMC/23975/2025 CRLMC/3061/2025	RAVI BADRINARAYAN GOYAL MP	SUBHANKAR ROUT	2133/2025
65	D-CRLMC/23976/2025 CRLMC/3063/2025	TAPAS KUMAR MOHANTY MP	SUBHANKAR ROUT	2134/2025
66	D-CRLMC/23741/2025 CRLMC/3067/2025	PRABIR@PRABIRA SINGH MP	SAMVIT MOHANTY	2135/2025
67	D-CRLMC/23986/2025 CRLMC/ /	ASWINI KUMAR NAYAK MP	SAMARENDRA MOHANTY	2136/2025
68	D-CRLMC/21629/2025 CRLMC/2763/2025	MUKTIKANTA ROUT MP	BHARAT JALLI	2137/2025
69	D-CRLMC/24009/2025 CRLMC/ /	BISHNU KALYAN MANGARAJ MP	ASISH MISHRA	2138/2025
70	D-CRLMC/24010/2025 CRLMC/ /	RAHUL MAHESHWARI MP	MAMATA TRIPATHY	2139/2025
71	D-CRLMC/24010/2025 CRLMC/ /	RAHUL MAHESHWARI MP	MAMATA TRIPATHY	2140/2025
72	D-CRLMC/24016/2025 CRLMC/ /	ADITYA KUMAR SONKAR MP	SIDHARTHA DAS	2141/2025
73	D-CRLMC/24018/2025 CRLMC/ /	DEVI PRASAD JENA @ BUBU JENA MP	DEBA KUMAR RATH	2142/2025
74	D-CRLMC/24027/2025 CRLMC/ /	TRILOCHAN RANASINGH MP	AJAYA NAYAK	2143/2025
75	D-CRLMC/24037/2025 CRLMC/ /	PRIYAMBADA SAHOO @ BAISAKHI MP	BRUNDABAN ROUT	2144/2025
76	D-CRLMC/16536/2025 CRLMC/2060/2025	BINOD KUMAR HEMBRAM MP	PRASANTA KUMAR SAHOO	2145/2025
77	D-CRLMC/23135/2025 CRLMC/2968/2025	M/S.RPD INFRATECH PVT. LTD., BBSR MP	PABITRA KUMAR NAYAK	2146/2025
78	D-CRLMC/24064/2025 CRLMC/ /	JYOTSNARANI ACHARYA MP	SUVASHISH PATTANAİK	2147/2025
79	D-CRLMC/24085/2025 CRLMC/ /	ASHU RANJAN BEHERA MP	KISAN BISWAL	2148/2025
80	D-CRLMC/24090/2025 CRLMC/ /	BIBHUTI BHUSAN PRADHAN MP	GOURI KUMAR RATH	2149/2025
81	D-CRLMC/24089/2025 CRLMC/ /	P.VANESHREE RAO @ DUTTA MP	RAMACHANDRA PANIGRAHY	2150/2025
82	D-CRLMC/22175/2025 CRLMC/2783/2025	AKHILESH PANIGRAHI MP		2151/2025
83	D-CRLMC/12845/2025 CRLMC/1642/2025	SAROJ BHOI MP		2152/2025
84	D-CRLMC/8134/2025 CRLMC/1288/2025	PRAVASINI SRICHANDAN MP	LAXMIDHAR MAHAPATRA	2153/2025
85	D-CRLMC/24099/2025 CRLMC/ /	RAJESH KUMAR JULUNDI MP	MANOJ KUMAR PANDA	2154/2025
86	D-CRLMC/24102/2025 CRLMC/ /	SUBUDHI SAHU MP	AMITAV TRIPATHY	2155/2025
87	D-CRLA/258/2023 CRLA/258/2023	BIKI@PRASANTA KUMAR SAHU MP	SUDEEP KUMAR SARANGI, M/S. ASHOK KU. SARANGI	2171/2025
88	D-CRLA/22174/2025 CRLA/884/2025	MANMATH BEHERA@MANMATH KUMAR MP	BEHERA@MANMATH KUMAR ROUTHAN	2172/2025
89	D-CRLA/22174/2025	MANMATH BEHERA@MANMATH KUMAR MP	BEHERA@MANMATH KUMAR ROUTHAN	

	CRLA/884/2025	MP		2173/2025
90	D-CRLA/23981/2025 CRLA/ /	PABITRA MOHAN NAIK MP	PUSPAMITRA MOHAPATRA	2174/2025
91	D-CRLA/23981/2025 CRLA/ /	PABITRA MOHAN NAIK MP	PUSPAMITRA MOHAPATRA	2175/2025
92	D-CRLA/23600/2025 CRLA/921/2025	ASWINI PUNJI MP	KRUSHNA CHANDRA DASH	2176/2025
93	D-CRLA/23600/2025 CRLA/921/2025	ASWINI PUNJI MP	KRUSHNA CHANDRA DASH	2177/2025
94	D-CRLA/589/2023 CRLA/589/2023	DEV KUMAR GOND MP	NIRANJAN PANDA	2178/2025
95	D-CRLA/23990/2025 CRLA/ /	GOBARDHAN GADABA MP	ARIJEET MISHRA	2179/2025
96	D-CRLA/23990/2025 CRLA/ /	GOBARDHAN GADABA MP	ARIJEET MISHRA	2180/2025
97	D-CRLA/1168/2022 CRLA/1168/2022	KALIA@KIRAN DAS MP	BHABANI SHANKAR DASPARIDA	2181/2025
98	D-CRLA/347/2019 CRLA/347/2019	SARAT BUDEK MP	MANOJ VERMA, M/S.DEVASHIS PANDA, C.K.DEY, S.PANDA, A.MEHTA	2182/2025
99	D-CRLA/24034/2025 CRLA/ /	SAROJ KANTA RAY MP	BIBHU PRASAD DAS	2183/2025
100	D-CRLA/24034/2025 CRLA/ /	SAROJ KANTA RAY MP	BIBHU PRASAD DAS	2184/2025
101	D-CRLA/865/2023 CRLA/865/2023	BHIKARI ROUT MP		2185/2025
102	D-WA/31591/2025 WA/1367/2025	NABANITA KAPAT PATRA MP	GOPINATH MISHRA	3478/2025
103	D-WA/19802/2025 WA/1368/2025	STATE OF ODISHA MP	JYOTSNAMAYEE SAHOO,A.S.C	3479/2025
104	D-WA/31017/2025 WA/1357/2025	DR. PRASANTA KUMAR MOHANTY MP	JANMEJAYA KATIKIA	3480/2025
105	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3481/2025
106	D-WA/31604/2025 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN,A.G.A	3482/2025
107	D-WA/31604/2025 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN,A.G.A	3483/2025
108	D-WA/1022/2025 WA/1220/2025	UNION OF INDIA MP	BISWAJIT MAHARANA(C.G.C.)	3484/2025
109	D-WA/31143/2025 WA/ /	AMAN KUMAR PANDA MP	MONALISHA SAHOO	3485/2025
110	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3486/2025
111	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3487/2025
112	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3488/2025
113	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3489/2025
114	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3490/2025
115	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3491/2025
116	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3492/2025
117	D-WA/1152/2025 WA/123/2025	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	3493/2025
118	D-WA/270/2025 WA/222/2025	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	3494/2025
119	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3495/2025
120	D-WA/1089/2025 WA/128/2025	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3496/2025

121	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3497/2025
122	D-WA/1091/2025 WA/274/2025	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3498/2025
123	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3499/2025
124	D-WA/53515/2024 WA/3467/2024	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3500/2025
125	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3501/2025
126	D-WA/1147/2025 WA/347/2025	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	3502/2025
127	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3503/2025
128	D-WA/1148/2025 WA/337/2025	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	3504/2025
129	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3505/2025
130	D-WA/279/2025 WA/204/2025	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	3506/2025
131	D-WA/1008/2025 WA/211/2025	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	3507/2025
132	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3508/2025
133	D-WA/296/2025 WA/77/2025	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	3509/2025
134	D-WA/1010/2025 WA/118/2025	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	3510/2025
135	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3511/2025
136	D-WA/1150/2025 WA/122/2025	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	3512/2025
137	D-WA/1090/2025 WA/336/2025	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3513/2025
138	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3514/2025
139	D-WA/1088/2025 WA/124/2025	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3515/2025
140	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3516/2025
141	D-WA/1153/2025 WA/148/2025	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3517/2025
142	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3518/2025
143	D-WA/1057/2025 WA/120/2025	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	3519/2025
144	D-WA/261/2025 WA/66/2025	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3520/2025
145	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3521/2025
146	D-WA/323/2025 WA/58/2025	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	3522/2025
147	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3523/2025
148	D-WA/295/2025 WA/57/2025	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	3524/2025
149	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3525/2025
150	D-WA/1012/2025 WA/335/2025	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	3526/2025
151	D-WA/1009/2025 WA/116/2025	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	3527/2025
152	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	

	WA/197/2024	MP		3528/2025
153	D-WA/1082/2025 WA/121/2025	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3529/2025
154	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3530/2025
155	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3531/2025
156	D-WP(C)/31573/2025 WP(C)/ /	M/S LENKA ENTERPRISES, ROURKELA MP	ANUPAM RATH	13254/2025
157	D-WP(C)/21636/2025 WP(C)/16371/2025	GENERAL MANAGER, DISTRICT INDUSTRIES MP	SSA YEANIBHUBNISAMPURS.C	13255/2025
158	D-WP(C)/31572/2025 WP(C)/22000/2025	SIBA SUNDAR DAS MP	BISWARANJAN DALAI	13256/2025
159	D-WP(C)/40514/2023 WP(C)/40514/2023	SITAKANTA PRADHAN MP	TRILOCHAN PANIGRAHI	13257/2025
160	D-WP(C)/5834/2025 WP(C)/4933/2025	GOPINATH SATAPATHY MP	TRILOCHAN PANIGRAHI	13258/2025
161	D-WP(C)/31587/2025 WP(C)/21987/2025	RASHMI RANJAN SINGH MP	LAXMIKANTA TRIPATHY	13259/2025
162	D-WP(C)/21642/2025 WP(C)/16375/2025	GENERAL MANAGER, DISTRICT INDUSTRIES MP	SSA YEANIBHUBNISAMPURS.C	13260/2025
163	D-WP(C)/16026/2019 WP(C)/16026/2019	GOURANGA BARIK MP	MALAYA RANJAN BEHERA	13261/2025
164	D-WP(C)/31593/2025 WP(C)/ /	MD.BAHUDDIN MP	BIRENDRA KUMAR MAHAPATRA	13262/2025
165	D-WP(C)/31594/2025 WP(C)/ /	JHUNURANI PRADHAN MP	KUNAL KUMAR SWAIN	13263/2025
166	D-WP(C)/31166/2025 WP(C)/21996/2025	M/S BRAHMAPUTRA INFRASTRUCTURE LTD MP	SIDDHANT DWIBEDI	13264/2025
167	D-WP(C)/31596/2025 WP(C)/21974/2025	MIHIRA CHANDRA DAS MP	HARISH CHANDRA SAHOO	13265/2025
168	D-WP(C)/31603/2025 WP(C)/22035/2025	LOCHHAMANA JENA MP	JAYANTI NAIK	13266/2025
169	D-WP(C)/31212/2025 WP(C)/ /	GAIL (INDIA) LTD., NEW DELHI MP	ABINASH BARIK	13267/2025
170	D-WP(C)/31606/2025 WP(C)/22001/2025	HEMALATA BEHERA MP	MANOJ KUMAR MOHANTY	13268/2025
171	D-WP(C)/31606/2025 WP(C)/22001/2025	HEMALATA BEHERA MP	MANOJ KUMAR MOHANTY	13269/2025
172	D-WP(C)/31608/2025 WP(C)/ /	M/S VOLCONS SOLUTIONS, SUNDARGARI MP	SANTOSH KUMAR MISHRA	13270/2025
173	D-WP(C)/31609/2025 WP(C)/22037/2025	RAGHUNATH BEHERA MP	MANOJ KUMAR MOHANTY	13271/2025
174	D-WP(C)/31609/2025 WP(C)/22037/2025	RAGHUNATH BEHERA MP	MANOJ KUMAR MOHANTY	13272/2025
175	D-WP(C)/31605/2025 WP(C)/ /	DIJABAR SAHOO MP	SURESH CHANDRA DASH	13273/2025
176	D-WP(C)/31618/2025 WP(C)/ /	BUDHIA BEHERA MP	DEEPALI MAHAPATRA	13274/2025
177	D-WP(C)/23256/2025 WP(C)/16006/2025	PRAMOD KUMAR MOHANTY MP	AMIT PRASAD BOSE	13275/2025
178	D-WP(C)/30949/2025 WP(C)/ /	KUNTI SAHU MP	DILLIP KUMAR RAY	13276/2025
179	D-WP(C)/31620/2025 WP(C)/ /	CHATURBHUJA SAHOO @ CHATRUBHUJA MP	SARITHA SARATHI DAS	13277/2025
180	D-WP(C)/31620/2025 WP(C)/ /	CHATURBHUJA SAHOO @ CHATRUBHUJA MP	SARITHA SARATHI DAS	13278/2025
181	D-WP(C)/28558/2025 WP(C)/20641/2025	PRAHALLAD SAHOO MP	RAVI SHANKAR SAMAL	13279/2025
182	D-WP(C)/31635/2025 WP(C)/ /	BIJAYANANDA BISWAL MP	SAROJA KANTA SAMAL	13280/2025
183	D-WP(C)/10224/2025 WP(C)/7455/2025	RUBI BISWAL MP	ARNAV BEHERA	13281/2025

184	D-WP(C)/10217/2025 WP(C)/7459/2025	SASMITA NANDA MP	ARNAV BEHERA	13282/2025
185	D-WP(C)/10230/2025 WP(C)/7460/2025	ANITA BEHERA MP	ARNAV BEHERA	13283/2025
186	D-WP(C)/10236/2025 WP(C)/7464/2025	MANDAKINEE KAR MP	ARNAV BEHERA	13284/2025
187	D-WP(C)/10222/2025 WP(C)/7465/2025	JALINA PRIYADARSINI MP	ARNAV BEHERA	13285/2025
188	D-WP(C)/31638/2025 WP(C)/22047/2025	DR.SHAIKH NAIMUDDIN MP	SATYABRATA MOHANTY (1)	13286/2025
189	D-WP(C)/31637/2025 WP(C)/ /	CHHABIRANI DAS MP	ADYASIDHI MISHRA	13287/2025
190	D-WP(C)/27899/2025 WP(C)/19258/2025	SHIVA NARAYAN RAHANA MP	BYOMOKESH SAHOO	13288/2025
191	D-WP(C)/31639/2025 WP(C)/ /	SWARNALATA ACHARYA MP	LAKSHMAN MISHRA	13289/2025
192	D-WP(C)/5691/2022 WP(C)/5691/2022	KHAGESWAR APAT MP	KALI PRASANNA MISHRA	13290/2025
193	D-WP(C)/5261/2025 WP(C)/4459/2025	NANDAKISHORE TANDI MP	SUBHADUTTA ROUSTRAY	13291/2025
194	D-WP(C)/31642/2025 WP(C)/22048/2025	SANTOSH KUMAR NAIK MP	GOURAV KUMAR ROY CHOUDHURY	13292/2025
195	D-WP(C)/31520/2025 WP(C)/22032/2025	RAJSHREE MAHAPATRA MP	PRAKASH KUMAR SAMAL	13293/2025
196	D-WP(C)/8778/2023 WP(C)/8778/2023	SARMISTA SAHOO MP	BHABANI SANKAR TRIPATHY (1)	13294/2025
197	D-WP(C)/515/2016 WP(C)/515/2016	PRASANNA KU.SAHOO MP	M/S.B.B.SWAIN	13295/2025
198	D-WP(C)/31659/2025 WP(C)/ /	ALL ODISHA BUS OWNERS ASSOCIATION, MP	GANESH MANDA	13296/2025
199	D-WP(C)/30298/2025 WP(C)/22045/2025	RAJENDRA KUMAR ACHARYA MP	GOUTAM MISHRA	13297/2025
200	D-WP(C)/30304/2025 WP(C)/22041/2025	RAKESH KUMAR PADHY MP	GOUTAM MISHRA	13298/2025
201	D-WP(C)/31663/2025 WP(C)/ /	ARIJIT DE MP	SWAPNA KUMAR OJHA	13299/2025
202	D-WP(C)/31662/2025 WP(C)/ /	RAMESH CHANDRA KHUNTIA MP	CHITRASEN PARIDA	13300/2025
203	D-WP(C)/5611/2025 WP(C)/4837/2025	GAYARAM BEHERA MP	KABIR KUMAR JENA	13301/2025
204	D-WP(C)/31681/2025 WP(C)/ /	M/S S.J.DEVELOPERS AND HOUSING PVT. MP	RATINDRA ACHARYA	13302/2025
205	D-WP(C)/21978/2017 WP(C)/21978/2017	M/S SHREE VINAYAK MOTORS MP	M/S.BHABANI P.MOHANTY	13303/2025
206	D-WP(C)/31682/2025 WP(C)/ /	HNDUSTAN GRAPHICS, KHURDA MP	SIDHESWAR MALLIK	13304/2025
207	D-WP(C)/31683/2025 WP(C)/ /	CHITRASEN PARIDA MP	BISWAMBAR MOHANTY	13305/2025
208	D-WP(C)/3583/2017 WP(C)/3583/2017	SHOBNATHRAM JAISWAL ALIAS SOBHAN, MP	ANUSOUKA S. DAS	13306/2025
209	D-WP(C)/39229/2024 WP(C)/23017/2024	DR.RAJAKISHORE BARAD MP		13307/2025
210	D-WP(C)/9346/2016 WP(C)/9346/2016	MANJULA MOHANTA MP		13308/2025
211	D-WP(C)/31701/2025 WP(C)/ /	RAMA CHANDRA PANGI MP	BASANTA KUMAR NANDA	13309/2025
212	D-WP(C)/31684/2025 WP(C)/ /	MANJULATA MAHARANA MP	MANAS RANJAN BAUG	13310/2025
213	D-WP(C)/31707/2025 WP(C)/ /	SAGARIKA MALLICK MP	MANOJA KUMAR KHUNTIA	13311/2025
214	D-WP(C)/31708/2025 WP(C)/ /	CHAKRAPANI PANGI MP	BASANT KUMAR NANDA	13312/2025
215	D-WP(C)/6124/2025	MANORAMA PANDA		

	WP(C)/4941/2025	MP		13313/2025
216	D-WP(C)/31710/2025 WP(C)/ /	AMARESH KUMAR UPADHYAYA MP	NIHAL RATH	13314/2025
217	D-WP(C)/31714/2025 WP(C)/ /	MOHAN CHARAN NAIK MP	DEBADATTA MOHANTY	13315/2025
218	D-WP(C)/31724/2025 WP(C)/ /	SUMITRA RATH MP	SHASHI BHUSAN JENA	13316/2025
219	D-WP(C)/31727/2025 WP(C)/ /	PUSPANJALI PASCHIMAKABAT MP	ANANTA NARAYAN PATTANAYAK	13317/2025
220	D-WP(C)/31725/2025 WP(C)/ /	SRI GOPINATH JEW THAKUR BIJE NIJAGRUKSHAN MURKUMAR ROUT MP		13318/2025
221	D-WP(C)/31730/2025 WP(C)/ /	PUSPANJALI PASCHIMAKABAT MP	ANANTA NARAYAN PATTANAYAK	13319/2025
222	D-WP(C)/31732/2025 WP(C)/ /	BISHNUPRIYA PATI MP	ASIT KUMAR DASH	13320/2025
223	D-WP(C)/31737/2025 WP(C)/ /	MADAN MOHAN NAYAK MP	ASIT KUMAR DASH	13321/2025
224	D-WP(C)/31736/2025 WP(C)/ /	NARAHARI SWAIN MP	AJAYA KUMAR PRADHAN	13322/2025
225	D-WP(C)/31719/2025 WP(C)/ /	ULLASH SAMANTARAY MP	SUKANTA KUMAR DALAI	13323/2025
226	D-WP(C)/31738/2025 WP(C)/ /	MADHUSMITA SWAIN MP	BHASKAR CHANDRA PANDA	13324/2025
227	D-WP(C)/31739/2025 WP(C)/ /	SHIBA PRADHAN MP	SANGRAMJIT PANDA	13325/2025
228	D-WP(C)/28415/2025 WP(C)/20316/2025	M/S. GOLDEN LAND DEVELOPERS LTD, NEW DELHI MP	SWAPNIL KUMAR JETHY	13326/2025
229	D-WP(C)/31741/2025 WP(C)/ /	MADHUSMITA SWAIN MP	BHASKAR CHANDRA PANDA	13327/2025
230	D-WP(C)/4752/2019 WP(C)/4752/2019	GURU CHARAN ROUTRAY MP	BIBEKANANDA BHUYAN	13328/2025
231	D-WP(C)/31745/2025 WP(C)/ /	MADHUSMITA SWAIN MP	BHASKAR CHANDRA PANDA	13329/2025
232	D-WP(C)/31743/2025 WP(C)/ /	MANAGING COMMITTEE OF ADARSHA SHIKHON MOHANTY MP	SHIKHON MOHANTY	13330/2025
233	D-WP(C)/24963/2025 WP(C)/17213/2025	HEMANTA KUMAR MOHARANA MP	AMIT PRASAD BOSE	13331/2025
234	D-WP(C)/31748/2025 WP(C)/ /	ANKUR AGARWAL MP	ASIT KUMAR CHAUDHURY	13332/2025
235	D-WP(C)/19806/2025 WP(C)/13562/2025	PHAKIR MOHAN NAIK MP	JAYDEEP PAL	13333/2025
236	D-WP(C)/31750/2025 WP(C)/ /	SIMANCHAL BEHERA MP	JAGANNATH BHUYAN	13334/2025
237	D-WP(C)/31751/2025 WP(C)/ /	SURESH CHANDRA NAYAK MP	SANJIT KUMAR DAS	13335/2025
238	D-WP(C)/11572/2024 WP(C)/8693/2024	THE MANAGEMENT OF SAMBALPURI BASTI NAYAK KUMAR DOSI MP	THE MANAGEMENT OF SAMBALPURI BASTI NAYAK KUMAR DOSI	13336/2025
239	D-WP(C)/23407/2017 WP(C)/23407/2017	STATE OF ORISSA MP	ADDL STANDING COUNSEL	13337/2025
240	D-WP(C)/31759/2025 WP(C)/ /	NIRANJAN PARIDA MP	SANJAY KUMAR PATTANAIAK	13338/2025
241	D-WP(C)/23016/2023 WP(C)/23016/2023	PRADIP KUMAR JENA MP	BUDHADEV ROUTRAY	13339/2025
242	D-WP(C)/26548/2025 WP(C)/18615/2025	RASHMIREKHA NAYAK MP		13340/2025
243	D-WP(C)/31744/2025 WP(C)/ /	BINAPANI SWAIN MP	SUKANTA KUMAR DALAI	13341/2025
244	D-WP(C)/31771/2025 WP(C)/ /	SUSAMA DAS MP	AMIT PRASAD BOSE	13342/2025
245	D-WP(C)/31774/2025 WP(C)/ /	SUBRAT NAYAK MP	ARIJEET MISHRA	13343/2025
246	D-WP(C)/31775/2025 WP(C)/ /	ABEDUN BIBI MP	LALIT KUMAR MAHARANA	13344/2025

247	D-WP(C)/31746/2025 WP(C)/ /	JAYANTI JENA MP	KISHORE KUMAR MISHRA	13345/2025
248	D-WP(C)/31779/2025 WP(C)/ /	UNION OF INDIA MP	KARUNAKAR NAYAK	13346/2025
249	D-WP(C)/31781/2025 WP(C)/ /	GYANENDRA KUMAR SAHOO MP	PRATIK DASH	13347/2025